

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.-1
401/252/ND/2020

IN THE MATTER OF:

VGSS Security Pvt Ltd

Vs.

Registrar of Companies Delhi & Haryana

...APPELLANT

...RESPONDENT

SECTION

U/s 252 (1)

Order delivered on 28.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Ms. Anjani Kumar Roy, Co. Secy

For the OL

:

For the RD

:

For the Intervener

:

ORDER

Counsel for the Applicant is present. The Registry is directed to issue notice to the RoC and the Income Tax Department. The Applicant is permitted to send private notice to the RoC and I.T. Department for filing report.

List the matter on 27.11.2020.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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